

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

03.04.2019

O.A./260/39/2017

SB MATTER

S K ROUT

-V/S-

CENTRAL EXCISE & CUSTOMS

ITEM NO:72

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. A. C. Deo

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. A. C. Deo, Ld. Counsel for the respondents is present.</p> <p>No one was present on behalf of the applicant on 16.05.2018.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>